

IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No. 74 of 2019

Lakhan Saw

--- --- Appellant

Versus

Chandu Devi

--- --- Respondent

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY
Through Video Conferencing

For the Appellant : Mr. Sanjay Kumar Sinha, Advocate

For the Respondent : Mrs. Swati Shalini, Advocate

04/08.07.2020 Learned counsel Mr. Sanjay Kumar Sinha for the appellant and Mrs. Swati Shalini, nominated by High Court Legal Services Committee to represent the respondent are present through Video Conferencing.

Learned counsel for the respondent prays for copy of the pleadings.

Due to the threat of spread of Corona Virus and to avoid physical contact, it is deemed appropriate to direct the Registry to send the scanned copy of the pleadings along with the order sheets to the learned counsel for the respondent on her nomination by the High Court Legal Services Committee, on her email address i.e., swatishalini2810@gmail.com within a period of one week. She can also be contacted on her cell no. 7368808880.

Learned counsel for the appellant Mr. Sanjay Kumar Sinha can be contacted on his cell no. 9835140583.

Learned counsel for the respondent would also seek instruction from the respondent, if the matter can be amicably resolved through mediation. Let the name of learned counsel Mrs. Swati Shalini representing the respondent appear in the cause list, henceforth.

Let the case appear after one week.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)